

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : CA/ /2016

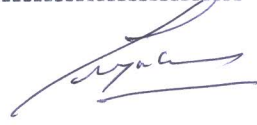

PETITION NUMBER : TCP/163/2016

NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others


UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PRIYADARSHINI N SHWETHA For T.K. BHASKAR	Counsel for Petitioner	
2.	Kavitha Surana Practising Company secretary	counsel for Respondents	

ORDER

Counsel representing both the parties are present and reported that the talks for settlement between the parties are in progress. They sought time for reporting the outcome of the talks. Time extended at request. Put up on 18.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)